Diplomatic relations with countries belonging to erstwhile Soviet Union

2315. SHRI SOM PAL: DR. NAUNIHAL:

Will the PRIME MINISTER be pleased to state:

- (a) what are the countries belonging to the erstwhile Soviet Union with whom we have established formal diplomatic rela tions:
- (b) the countries in this group with whom we do not have diplomatic relations so fair:
- (c) the countries among them where we have opened our diplomatic or commer cial consulates;
- (d) what is the status of these missions in the respective countries; and
- (e) by when all the countries are proposed to be covered in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) and (b) India has recognised all 15 countries that emerged from the former Soviet Union, Formal diplomatic relations have teen established with Russia, Kazakhstan, Uzbekistan, Ukraine, Estonia; Lativa, Lithunia, Moldova, Azerbaijan, Turkmenistan and Kyrghstan. Action is under way to establish relations with Armenia, Georgia and Tadjikistan.

- (c) to (e) We have opened resident diplomatic Missions in the following countries:
 - 1. Embassy, Moscow-Russia (continues)
 - 2. Embassy, Minsk-Belarus
 - 3. Embassy, Alma AUa-Kazakhstan.
 - 4. Embassy, Tasbkont-Uzzegistan.
 - 5. Embassy, Kiev-Ukraine.
 - 6. Consulate General, Odessa-Ukraine.

Action is under way to open Consulates General in St. Petersburg and Vladivostok,

Besides these resident Missions, following countries are covered by concurrent ac accreditation:

- 1. Estonia from Finland.
- 2. Latvia from Sweden.
- 3. Lithuania from Poland.
- 4. Moldove from Romania.
- 5. Georgia and Armenia (proposed to be accredited from Ukraine).
- 6. Azerbaijan from Uzbekistan.
- 7. Kyrghyzstan from Kazahstain.
- 8 Tadjikistan (proposed to be accredited from Kazakhastan).

N.R.L's Convention in Bangkok

- 2316. SHRI S. MADHAVAN: Will the PRIME MIINISTER be pleased to state:
- (a) whether Government are aware of the proceedings of Non resident Indians' convention held in Bangkok recently;
- (b) if so, what are the issues raised in that convention; and
- (c) what are the steps taken to solve the problems raised therein?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (a) to (c) A Convention of NRIs was held in Bangkok on 16th May, 1992. The Convention had been organised by the NRI Welfare Society of India. We have not received any proposals from the organisers of tho Bangkok Convention for the consideration of Government.

Patented herbs

- 2317. SHRI SHIVPRASAD CHAN-PURIA; Will the PRIME MINISTER be pleased to state:
- (a) whether herbs available in India have been patented;
- ©Previously Unstarred Question 1314 transferred from 22nd July, 1992.